## Extension of validity period to SEZ developers

\*275.SHRI GIREESH KUMAR SANGH:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Special Economic Zone (SEZ) developers have been seeking the extension of validity period;
  - (b) if so, the details of such SEZs and the reasons for seeking extension;
  - (c) whether Government has evolved any guidelines for granting extension; and
  - (d) the number of SEZ developers granted extension so far and on what conditions?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a), (b) and (d) Requests for extension of the validity period have been received from seventy four SEZ developers mainly citing the global economic slowdown/delay in getting various approvals from the State Government(s), as grounds for extension. Fifty three SEZ developers have since been granted extension of one year subject to the same terms and condition as envisaged in the original approval.

(c) The Board of Approval considers all such requests having regard to the provisions of the SEZ Act, 2005 and the SEZ Rules, 2006.

## Starting medical colleges under ESIC

\*276.SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Employees' State Insurance Corporation (ESIC) has decided to start medical colleges in various States to improve the specialized health care and post more doctors to cater to the needs of ESIC;
  - (b) if so, the details thereof;
- (c) whether Government has any plan to made ESIC or Employees Provident Fund a Social Security Authority; and
  - (d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) The Employees' State Insurance Corporation has decided to start Medical Colleges to meet the shortage of Staff of medical as well as para-medical categories with the aim of improving the standard of medical care to the Insured Persons and their families. Details of the proposed Medical Institutions are given in the Statement (see below).

At present, Government has no plan to make ESIC and EPFO a Social Security Authority.

Statement

Proposed ESI Medical Institutions in the Country

S.No.	States		Institutions		Attached ESI Hospital
1	2		3		4
1.	Andhra Pradesh	PGIMSR	Medical College		Sanath Nagar, Hyderabad
2.				Dental College	Nacharam, Hyderabad
3.	Bihar		Medical College		Hospital to be set up in Patna.
4.	Gujarat	-	Medical College	Dental College	Naroda, Ahmedabad
5		PGIMSR			Bapu Nagar, Ahmedabad
6	Haryana		Medical College		ESI Hospital, NH-3, Faridabad
7	Himachal		Medical College		Hospital to be set up in Mandi
	Pradesh				
8	Karnataka	PGIMSR	Medical College		Rajaji Nagar, Bangalore
9		PGIMSR			Indira Nagar, Bangalore
10	Kerala		Medical College		Paripally, Kollam
11				Dental College	Ezhukone, Kollam
12.	Madhya Pradesh		Medical College	Dental College	Nanda Nagar, Indore
13.	Maharashtra	PGIMSR	Medical College		Mulund & Thane, Mumbai
14.		PGIMSR			Andheri (East) Mumbai
15.		PGIMSR			Parel, Mumbai

1	2		3 4		
16.				Dental College	Vashi, Navi Mumbai
17.	New Delhi	PGIMSR	Medical College		Basaidarapur, New Delhi
18.				Dental College	Rohini, Delhi
19.	Punjab			Dental College	Bharat Nagar, Ludhiana
20.	Rajasthan		Medical College		Hosp. to be set up in Alwar
21.	Tamil Nadu	PGIMSR	Medical College		K.K. Nagar, Chennai
22.		PGIMSR			Ayanavaram, Chennai
23.			Medical College		Coimbatore, Tamil Nadu
24.	Uttar Pradesh			Dental College	Pandu Nagar, Kanpur
25.	West Bengal	PGIMSR	Medical College	Dental College	Joka, Kolkata
26.			Medical College		Baltikuri, Kolkata
27		PGIMSR			Manicktala, Kolkata

PGIMSR - Post Graduate Institute of Medical Sciences & Research